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**ASSAM ACT III OF 1953**

**THE ASSAM APPROPRIATION (No.II) ACT, 1953**

(Passed by the Assembly)

(Received the assent of the Governor on the 30th March 1953)

[Published in the Assam Gazette, Extraordinary, dated the 30th March 1953]

An

*Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1954.*

BE it enacted by the Assam Legislative Assembly as follows:—

Short title. 1. This Act may be called the Assam Appropriation (No.II) Act, 1953.

Issue of Rs.29,78,07,400 out of the Consolidated Fund of the State of Assam for the year 1953. 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of twenty-nine crores seventy-eight lakhs seven thousand and four hundred rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1954, in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1954.

**SCHEDULE**

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on income other than Corporation Tax.	94,200	.....	94,200

[ Price anna 1 or 1d. ]

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SCHEDULE—contd.

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
2	Charges on account of Land Revenue.	37,90,000	13,000	38,03,000
3	Charges on account of Excise ...	8,25,400	2,700	8,28,100
4	Charges on account of Stamps ...	96,700	...	96,700
5	Charges on account of Forests ...	46,41,300	...	46,41,300
6	Charges on account of Registration.	1,59,700	...	1,59,700
7	Charges on account of Motor Vehicles Taxation Act.	20,09,600	...	20,09,600
8	Charges on account of other Taxes and Duties.	4,08,900	...	4,08,900
9	Charges on account of N. E. D. Works.	97,15,600	...	97,15,600
	Charges on account of Interest on Debt and other obligations.	...	11,83,800	11,83,800
	Charges on account of Appropriation for Reduction or Avoidance of Debt.	...	...	...
10	Charges on account of General Administration.	67,38,200	6,56,000	73,94,200
11	Charges on account of Administration of Justice.	11,24,800	3,96,400	15,21,200
12	Charges on account of Jails ...	21,45,800	...	21,45,800
13	Charges on account of Police ...	1,59,82,700	...	1,59,82,700
14	Charges on account of Ports and Pilotage.	...	...	...
15	Charges on account of Scientific Department.	18,000	...	18,000
16	Charges on account of Education	1,99,88,000	...	1,99,88,000
17	Charges on account of Medical	56,94,500	...	56,94,500
18	Charges on account of Public Health.	41,95,300	...	41,95,300
19	Charges on account of Agriculture	58,57,400	...	58,57,400
19A	Charges on account of Fisheries	92,800	...	92,800
20	Charges on account of Veterinary	13,75,300	...	13,75,300
21	Charges on account of Co-operation—			
	I.—Co-operative Societies ...	9,66,500	...	9,66,500
22	II.—Rural Development ...	20,49,500	...	20,49,500
23	Charges on account of Industries and Supplies—			
	I.—Sericulture and Weaving ...	9,34,600	...	9,34,600
24	Charges on account of II.—Cottage Industries.	5,03,800	...	5,03,800

SCHEDULE—contd.

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
25	Charges on account of III.— Fisheries.	...	...	...
26	Charges on account of Miscella- neous Departments.	4,76,700	...	4,76,700
27	Charges on account of Civil Works	3,75,03,000	50,000	3,75,53,000
28	Charges on account of Public Works Tools and Plants and Establishment.	44,97,800	...	44,97,800
29	Charges on account of other Revenue Expenditure connected with Electricity Schemes.	31,800	...	31,800
30	Capital Outlay on Electricity Schemes.	54,45,500	...	54,45,500
31	Charges on account of Famine Relief.	2,62,000	...	2,62,000
32	Charges on account of Superan- nuation Allowances and Pensions.	31,17,800	6,800	31,24,600
33	Charges on account of Stationery and Printing.	9,69,800	2,500	9,72,300
34	Charges on account of State Pri- soners and detenus, etc.	73,300	44,500	1,17,800
35	Charges on account of Donations for charitable purposes, etc.	20,37,100	16,51,200	36,88,300
36	Charges on account of Contribu- tion.	2,29,900	...	2,29,900
37	Charges on account of expendi- ture on issue of free ration, etc.	80,58,100	...	80,58,100
38	Charges on account of Pooled Transport, etc.	71,700	...	71,700
39	Charges on account of expendi- ture on displaced persons.	8,02,300	...	8,02,300
40	Charges on account of advanced technical training and scholar- ship, etc.	48,600	...	48,600
41	Charges on account of Capital Outlay on Road Transport Scheme financed from Ordinary Revenues.	25,48,500	...	25,48,500
42	Charges on account of Extraordi- nary Charges.	29,86,000	...	29,86,000
43	Charges on account of Communi- ty Development Project.	66,67,900	...	66,67,900

## SCHEDULE—concl.

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
44	Charges on account of Pre-partition Payments.	30,000	...	30,000
45	Charges on account of Road Transport Schemes Working expenses.	57,34,200	...	57,34,000
46	Charges on account of Capital Outlay on Schemes of Agricultural Improvement and Research.	5,21,700	...	5,21,700
47	Charges on account of Capital Outlay on Industrial Development.	...	...	...
48	Charges on account of Capital Account of other Works outside the Revenue Accounts.	10,51,600	...	10,51,600
49	Charges on account of Capital Outlay on Nationalisation of Road Transport.	...	...	...
50	Charges on account of Capital Outlay on State Schemes of Government Trading.	8,59,27,100	...	8,59,27,100
51	Charges on account of Loans and Advances.	1,10,60,500	...	1,10,60,500
	Charges on account of Debts raised in India.	...	2,42,39,000	2,42,39,000
	Grand total	26,95,61,500	2,82,45,900	29,78,07,400